

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.2060
TO BE ANSWERED ON 22.09.2020**

SAUBHAGYA AND DDUGJY

2060. SHRI RAHUL KASWAN:

**Will the Minister of POWER
be pleased to state:**

- (a) the details of the electrification done under Pradhan Mantri Sahaj Bijli Har Ghar Yojana (Saubhagya) during the last three years, State-wise including Rajasthan;**
- (b) the details of the funds allocated, released and expenditure incurred thereunder during the said period in Rajasthan, district-wise;**
- (c) the status of Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY);**
- (d) whether the said yojana has been discontinued in Rajasthan; and**
- (e) if so, the details thereof and the reasons therefor?**

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) : Government of India launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana – Saubhagya in October, 2017 with the objective to achieve universal household electrification by providing electricity connections to all willing un-electrified households in rural areas and all willing poor households in urban areas in the country, by March, 2019. All States have declared electrification of all households on Saubhagya portal, except 18,734 households in Left Wing Extremists (LWE) affected areas of Chhattisgarh as on 31.03.2019. Subsequently, seven States reported that 19.09 lakh un-electrified households identified before 31.03.2019, which were earlier unwilling but have expressed willingness to get electricity connection. States have been asked to electrify these households under Saubhagya.

As reported by the States, 2.77 crore households have been electrified since the launch of Saubhagya, up to 31.03.2020. The State-wise details are furnished at Annexure-I.

(b) : Under Saubhagya, funds are not allocated or released district-wise. Under this scheme, Government of India, based on the un-electrified household data submitted by the States, had sanctioned an amount of Rs.663.39 crore for the State of Rajasthan. Under the scheme cumulatively, Rs.179.34 crore has been disbursed, as grant, for the State of Rajasthan, since launch of the Saubhagya scheme up to 31.03.2020 and the State of Rajasthan has reported utilization of the amount released. The funds sanctioned, released and spent during the last three years in respect of Rajasthan are as under:-

(Rupees in Crore)

Sanctioned Amount	Grant Released till 31.03.2020				Expenditure by Rajasthan
	2017-18	2018-19	2019-20	Total	
663.39	0.00	102.94	76.40	179.34	179.34

(c) to (e) : Government of India had launched Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) in December, 2014 for various rural electrification works across the country, including electrification of villages. Under the scheme, all the un-electrified villages proposed by the States were covered for electrification, including those in difficult, forest and remote areas. States have informed that all the inhabited un-electrified census villages across the country including Rajasthan stand electrified on 28.04.2018. In all, 19,779 un-electrified census villages were reported to be electrified from 2014-15 till 28.04.2018. The State-wise details are at Annexure-II.

Under DDUGJY (including RE projects and additional infra), Government of India have disbursed Rs.48,342 crore, as grant, to the States for various rural electrification works including electrification of villages from 2014-15 till 31.08.2020 against which a sum of Rs. 47,274 crore has been spent. The State-wise details of funds released and spent as on 31.08.2020 are furnished at Annexure-III.

The scheme is under implementation in the State of Rajasthan and based on the request of Rajasthan State last date for implementation of projects sanctioned under DDUGJY for infrastructure strengthening has been extended to 31.03.2021.

ANNEXURE-I**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION
NO. 2060 TO BE ANSWERED IN THE LOK SABHA ON 22.09.2020**

**State-wise households electrified under Saubhagya since launch of the scheme
i.e. 11.10.2017 to 31.03.2020.**

Sl.No.	Name of the States	Households electrified during 11.10.2017 to 31.03.2019.	Additional Households electrified during 01.04.2019 to 31.03.2020	Total Number of households electrified during last three years i.e. 2017-18 to 2019-20
1	Andhra Pradesh	1,81,930	-	1,81,930
2	Arunachal Pradesh	47,089	-	47,089
3	Assam	1,745,149	1,97,807	19,42,956
4	Bihar	32,59,041		32,59,041
5	Chhattisgarh	7,49,397	29,534	7,78,931
6	Gujarat	41,317	-	41,317
7	Haryana	54,681	-	54,681
8	Himachal Pradesh	12,891	-	12,891
9	Jammu & Kashmir	3,77,045	-	3,77,045
10	Jharkhand	15,30,708	1,31,880	16,62,588
11	Karnataka	3,56,974	26,824	3,83,798
12	Ladakh	10,456	-	10,456
13	Madhya Pradesh	19,84,264	-	19,84,264
14	Maharashtra	15,17,922	-	15,17,922
15	Manipur	1,02,748	5,367	1,08,115
16	Meghalaya	1,99,839	-	1,99,839
17	Mizoram	27,970	-	27,970
18	Nagaland	1,32,507	-	1,32,507
19	Odisha	24,52,444	-	24,52,444
20	Puducherry	912	-	912
21	Punjab	3,477	-	3,477
22	Rajasthan	18,62,736	2,12,786	20,75,522
23	Sikkim	14,900	-	14,900
24	Tamil Nadu	2,170	-	2,170
25	Telangana	5,15,084	-	5,15,084
26	Tripura	1,39,090	-	1,39,090
27	Uttar Pradesh	79,80,568	7,88,083	87,68,651
28	Uttarakhand	2,48,751	-	2,48,751
29	West Bengal	7,32,290	-	7,32,290
	Total	2,62,84,350	13,92,281	2,76,76,631

ANNEXURE-II**ANNEXURE REFERRED TO IN REPLY TO PARTS (c) TO (e) OF UNSTARRED QUESTION NO. 2060 TO BE ANSWERED IN THE LOK SABHA ON 22.09.2020**

**State-wise electrification of inhabited census villages under DDUGJY
from 2014-15 till 28.04.2018**

Sl. No.	Name of the States	Number of villages electrified
1	Arunachal Pr.	1,590
2	Assam	2,922
3	Bihar	3,247
4	Chhattisgarh	1,145
5	Himachal Pr.	34
6	J & K	138
7	Jharkhand	2,744
8	Karnataka	39
9	Madhya Pradesh	508
10	Maharashtra	80
11	Manipur	558
12	Meghalaya	1,094
13	Mizoram	101
14	Nagaland	88
15	Odisha	3,294
16	Rajasthan	497
17	Tripura	26
18	Uttar Pradesh	1,557
19	Uttarakhand	95
20	West Bengal	22
	Total	19,779

**ANNEXURE REFERRED TO IN REPLY TO PARTS (c) TO (e) OF UNSTARRED
QUESTION NO. 2060 TO BE ANSWERED IN THE LOK SABHA ON 22.09.2020**

**State-wise Grant disbursed under DDUGJY (including RE projects and
additional infra) and fund spent by States (till 31.08.2020)**

Sl. No.	Name of the States	Fund Released during 2014-15 to 2020-21 (till 31.08.2020) (Rs. in crore)	Fund spent (Rs. in Crore)
1	Andhra Pradesh	534	534
2	Arunachal Pradesh	502	470
3	Assam	3,236	3,116
4	Bihar	7,565	7,565
5	Chhattisgarh	1,202	1,195
6	Gujarat	505	505
7	Haryana	107	107
8	Himachal Pradesh	83	83
9	J&K	671	613
10	Jharkhand	3,274	3,246
11	Karnataka	1,153	1,151
12	Kerala	301	301
13	Ladakh	47	47
14	Madhya Pradesh	3,228	3,182
15	Maharashtra	1,223	1,114
16	Manipur	266	248
17	Meghalaya	409	395
18	Mizoram	130	120
19	Nagaland	177	153
20	Orissa	3,721	3,502
21	Punjab	172	153
22	Rajasthan	2,927	2,876
23	Sikkim	67	56
24	Tamil Nadu	489	489
25	Telangana	232	232
26	Tripura	444	409
27	Uttar Pradesh	12,490	12,337
28	Uttarakhand	661	563
29	West Bengal	2,507	2,493
30	Goa	10	10
31	D&N Haveli	1	1
32	Puducherry	7	6
33	Andaman Nicobar	3	3
	Total	48,342	47,274
